A-12024/10/2022-Estt 699-701

National Human Rights Commission (Establishment Section) Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023

Dated, the 16th January, 2023

NOTICE

Sub: Interaction/interview for Engagement of Senior Consultant (Law) and Consultants (Law) on contractual basis in the National Human Rights Commission.

In reference to the Commission's Advertisement No. 05/2022 following candidates have been short-listed for interview scheduled to be held on 19.01.2023 at 12:00 Noon for assessment of their suitability for engagement as Senior Consultant (Law) and Consultants (Law) on contractual basis in the National Human Rights Commission on physical mode as well as on virtual mode:-

Senior Consultant (Law)		Consultant (Law)	
S.No.	Name of candidates	S.No.	Name of candidates
1.	Shri Mukesh Kumar Gupta	1.	Shri Gokul Prasad Patwa
2.	Shri Hem Chandra Pant	2.	Shri Jyoti Kumar Tripathi
3.	Shri Prem Parkash Sharma	3.	Dr. Ramesh Chandra Srivastava
4.	Shri Sunil Narang	4.	Ms Rekha K M
5.	Ms Deepali Sharma	5.	Shri Ravinder Kumar
6.	Shri Vivek Kumar Dixit	6.	Shri Lokmani Pathak
7.	Km Manju Trivedi	7.	Shri Harish Chandra Lohumi
8.	Shri Om Parkash Bagri	8.	Shri Varun Kulshrestha
9.	Shri Gokul Prasad Patwa		
10.	Shri Jyoti Kumar Tripathi		
11.	Dr. Ramesh Chandra Srivastava		

- 2. The interview will be held on **physical mode** and on **virtual mode as per convenience of the shortlisted candidates.** Accordingly, all shortlisted candidates are requested to inform their consent to attend the interview either in physical or in virtual mode by 17.01.2023 positively. For any clarification, the concerned candidates may contact Establishment Section NHRC on telephone number 011-24663298 during working day office hours only.
- 3. Shortlisted candidates who have opted to appear for the interview in physical mode should report at Manav Adhikar Bhawan, GPO Complex, INA, New Delhi at 11:30 am on the date of interview. Candidates should also bring self-attested copies of (i) Identity Card (PAN Card/Aadhaar Card/Election ID Card/DL/Pension Card etc.), (ii) Last Salary Certificate and (iii) PPO and the same should be submitted in the Commission before the interview. However, the candidates who have opted for the interview on virtual mode must send their above mentioned required documents through email (nhrcestt@nic.in) latest by 17.01.2023 positively.

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- 4. Attending the interview shall not confer any right for appointment/ engagement as Senior Consultant (Law) and Consultants (Law) on contractual basis in the National Human Rights Commission.
- 5. Kindly note that no TA/DA will be paid by the Commission for attending the interview.

(Deepak Kumar)

Section Officer (Estt.)

Copy to:-

- 1. All Candidates (by name) through email.
- 2. The SSA NHRC with the request to upload the same at the appropriate section on the website of the NHRC and also generate a web-link for virtual interview and circulate the same to all concerned. The contact details (e mail address and mobile numbers) of all shortlisted candidates is attached at Annexure –'I'.